12.18 hrs.

## APOLOGY BY EDITOR OF HINDUSTAN TIMES

Mr. Speaker: On the 27th March, 1967. I had informed the House regarding a notice of question of privilege given by Sarvashri Madhu Limaye and George Fernandes against the Hindustan Times for publishing a report in its issue dated the 24th March, 1967, which was allegedly a misrepresentation of certain proceedings of the House and cast a reflection on Shri George Fernandes, a Member of the House. The House had then agreed that the Editor of the Hindustan Times might be asked in the first instance to state what he had to say in the matter for the consideration of the House.

I have now received the following reply, dated the 28th March, 1967, from the Editor of the Hindustan Times:

"We regret the inadvertent lapse in the publication of our report on the Lok Sabha proceedings of March 23, 1967 in respect of Mrs. Tarkeshwari Sinha's reference to the utilisation of CIA funds.

I have inquired into the matter and find that the proceedings do not entirely justify the statement attributed by our Special Correspondent to Mrs. Sinha. In our report, she is credited with having alleged the S.S.P. leader George Fernandes had benefited from C.I.A. sources when he was connected with the Hind Mazdoor Sabha'. he correspondent, who covered the proceedings, did not reproduce the exact statement made by Mrs. Sinha. His explanation is that he misheard her.

I apologize for any misunderstanding that the news item may have

caused and assure you that the publication was a genuine error."

If the House agrees, the spology tendered by the Editor of the Hindustan Times may be accepted. He may, however, be asked to publish his letter of spology together with the actual statement made by Shrimati Sinha in the House on the 23rd March, 1967, in the next issue of his paper on its front page. The matter may, thereafter, be closed.

12.21 hrs.

RE POINT OF PRIVILEGE

भी नषु लिनवे (नुंगेर) : विशेषाधिकार बहम नहीं हमा है ।

श्राध्यक्ष महोदय : यह तो सत्म हुआ !

**भी मनुलिनयेः** यह तो **च**त्म हुणा। लेकिन दूसरा सवाल है।

चन्यक्ष महोदयः दूसरा कैसाहै? यह तो हो मया है न ?

श्री सणु सिलये: यह तो हो गया है। विशेषाधिकार के बारे म मैंने दूसरा नोटिस दिया ह।

सप्यक्ष महोदय: उसकी फिर देखेगे।

भी जबू लिमबे: तीन मिनट मेरी बात आप सुन लीजये उसके बाद निर्णय दें।

Mr. Speaker: We are going to the next subject.

भी मधु निजवे : भाप सुन तो लें थी भाप निर्णय देंगे उसको हम मान लेंगे ।

Mr. Speaker: I have sent him a reply.

भी त्रंषु सिवये : झापने वो उत्तर वेवा है उसीके सम्बन्ध में हैं। हम सोचते ये कि झाप मौका देंगे !